

FORM G**INVITATION FOR EXPRESSION OF INTEREST
FOR RICHFIELD INDUSTRIES PRIVATE LIMITED**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/CIN/LLP No.	RICHFIELD INDUSTRIES PRIVATE LIMITED CIN: U15400DL2012PTC232590 PAN: - AAFCR7268D
2.	Address of the registered office	Registered Office: F-213, E-1, Lado Sarai, South Delhi, New Delhi, India, 110030
3.	URL of website	Not Applicable
4.	Details of Place where majority of fixed Assets are located	Corporate debtor does not have fixed assets. However, the Corporate Debtor has financial assets.
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Corporate debtor was having a biscuit manufacturing facility as Neemrana, Rajasthan but the same was sold during F Y 2023-2024. The turnover for the FY 2023-2024 was Rs.6.28 Crores.
7.	Number of employees/ workmen	NIL
9.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	May be obtained by sending an email to ibc.richfield@gmail.com
10.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	May be obtained by sending an email to ibc.richfield@gmail.com
11.	Last date for receipt of expression of interest	15.04.2025
12.	Date of issue of provisional list of prospective resolution applicants	25.04.2025
13.	Last date for submission of objections to provisional list	30.04.2025
14.	Date of issue of final list of prospective resolution applicants	10.05.2025
15.	Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	10.05.2025
16.	Last date of submission of resolution plans	09.06.2025
17.	Process email id to submit EOI	ibc.richfield@gmail.com

Vikram Bajaj
Interim Resolution Professional
Richfield Industries Private Limited
Registration Number: IBBI/IPA-002/IP-N00003/2016-2017/10003
Registered Address: 214, Tower A, Spazedge, Sector 47, Gurgaon - 122018
Email For Correspondence- ibc.richfield@gmail.com
Email: Registered with IBBI – bajaj.vikram@gmail.com
Date: 29.03.2025

FORM G
INVITATION FOR EXPRESSION OF INTEREST for
RICHFIELD INDUSTRIES PRIVATE LIMITED
 (Under Regulation 36A (1) of the Insolvency and Bankruptcy
 (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/CIN/LLP No.	RICHFIELD INDUSTRIES PRIVATE LIMITED CIN: U15400DL2012PTC232590 PAN: - AAFCR7268D
2.	Address of the registered office	Registered Office: F-213, E-1, Lado Sarai, South Delhi, New Delhi, India, 110030
3.	URL of website	Not Applicable
4.	Details of Place where majority of fixed Assets are located	Corporate debtor does not have fixed assets. However, the Corporate Debtor has financial assets.
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Corporate debtor was having a biscuit manufacturing facility as Neemrana, Rajasthan but the same was sold during F Y 2023-2024. The turnover for the FY 2023 - 2024 was Rs.6.26 Crores.
7.	Number of employees/ workmen	NIL
9.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	May be obtained by sending an email to ibc.richfield@gmail.com
10.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	May be obtained by sending an email to ibc.richfield@gmail.com
11.	Last date for receipt of expression of interest	15.04.2025
12.	Date of issue of provisional list of prospective resolution applicants	25.04.2025
13.	Last date for submission of objections to provisional list	30.04.2025
14.	Date of issue of final list of prospective resolution applicants	10.05.2025
15.	Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	10.05.2025
16.	Last date of submission of resolution plans	09.06.2025
17.	Process email id to submit EOI	ibc.richfield@gmail.com

Sd/-
Vikram Bajaj
 Interim Resolution Professional
 Richfield Industries Private Limited
 Registration Number: IBB/IPA-002/IP-N00003/2016-2017/10003
 Registered Address: 214, Tower A, Spazedge, Sector 47, Gurgaon - 122018
 Email For Correspondence- ibc.richfield@gmail.com
 Email: Registered with IBBI – bajaj.vikram@gmail.com

Date: 29.03.2025



फॉर्म जी
रिचफील्ड इंडस्ट्रीज प्राइवेट लिमिटेड

हेतु अभिलेखि की अभिव्यक्ति का आमंत्रण
(ऋणशोधनात्मता एवं दिवालिया (कॉर्पोरेट व्यक्तियों हेतु ऋणशोधनात्मता
समाधान प्रक्रिया) विनियमावली 2016 के विनियम 38ए (1) के अंतर्गत)

प्रासंगिक विवरण

1.	पैन/सीआइएन/एलएलपी नंबर के साथ कॉर्पोरेट देनदार का नाम	रिचफील्ड इंडस्ट्रीज प्राइवेट लिमिटेड सीआइएन : U15400DL2012PTC232590 पैन - AAFCR7268D
2.	पंजीकृत कार्यालय का पता	पंजीकृत कार्यालय : एक-213, ई-1, लाडो सराय, दक्षिणी दिल्ली, नई दिल्ली, भारत 110030
3.	वेबसाइट का यूआरएल	लागू नहीं
4.	स्थान का विवरण जहां अधिकांश अचल परिसंपत्तियां स्थित हैं :	कॉर्पोरेट देनदार के पास अचल परिसंपत्तियां नहीं हैं। हालांकि, कॉर्पोरेट देनदार के पास वित्तीय परिसंपत्तियां हैं।
5.	मुख्य उत्पादों/सेवाओं की संस्थापित क्षमता	लागू नहीं
6.	पिछले वित्तीय वर्ष में बेचे गए मुख्य उत्पादों / सेवाओं की प्रमाणा और मूल्य	कॉर्पोरेट देनदार के पास नीमराणा राजस्थान के रूप में एक बिल्डिंग विनिर्माण सुविधा थी, लेकिन इसे वित्तीय वर्ष 2023-2024 के दौरान बेच दिया गया था। वित्तीय वर्ष 2023-2024 का कारोबार रु. 6.28 करोड़ था।
7.	कर्मचारियों / कामगारों की संख्या	शून्य
8.	दो वर्षों के अंतिम उपलब्ध वित्तीय विवरण (अनुसूचियों के साथ), लेनदारों की सूची, प्रक्रिया की बाद की आयोजनों के लिए प्रासंगिक तिथियां सहित अन्य विवरण यहां उपलब्ध हैं :	ibc.richfield@gmail.com पर एक ईमेल भेजकर प्राप्त किया जा सकता है
9.	संहिता की धारा 25(2)(एच) के अंतर्गत समाधान आवेदकों के लिए पात्रता यहां उपलब्ध है :	ibc.richfield@gmail.com पर ईमेल भेजकर प्राप्त किया जा सकता है
10.	अभिलेखि की अभिव्यक्ति प्राप्त करने की अंतिम तिथि	15.04.2025
11.	संभावित समाधान आवेदकों की अंतिम सूची जारी करने की तिथि	25.04.2025
12.	अंतिम सूची पर आपत्तियां प्रस्तुत करने की अंतिम तिथि	30.04.2025
13.	संभावित समाधान आवेदकों की अंतिम सूची जारी करने की तिथि	10.05.2025
14.	संभावित समाधान आवेदकों को सूचना ज्ञापन, मूल्यांकन मैट्रिक्स और समाधान योजना का अनुरोध जारी करने की तिथि	10.05.2025
15.	समाधान योजनाओं को प्रस्तुत करने की अंतिम तिथि	09.06.2025
16.	ईओआई प्रस्तुत करने के लिए प्रक्रिया ईमेल आईडी	ibc.richfield@gmail.com

हस्ता./-

विक्रम बजाज

अंतरिम समाधान व्यवसायी

रिचफील्ड इंडस्ट्रीज प्राइवेट लिमिटेड

पंजीकरण संख्या : IBBI/PA-002/IP-N00003/2016-2017/10003

पंजीकृत पता : 214, टीवर ए, स्पीज, सेक्टर 47, फुडपाव- 122018

पत्राचार के लिए ईमेल- ibc.richfield@gmail.com

दिनांक : 29.03.2025

ईमेल: आईबीबीआई के साथ पंजीकृत - bajaj.vikram@gmail.com

